COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 344 & 345 of 2017 IN DFR NO. 1054 of 2017

Dated: 10th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GRIDCO Ltd. ...Appellant(s)

Vs.

Powergrid Corporation of India Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. R.K.Mehta

Ms. Himanshi Andley

Counsel for the Respondent (s) : Ms. Swapna Seshadri for R-1

ORDER

At the request of learned counsel for the applicant/appellant, the matter is adjourned to <u>09.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt